



BOMBAY HIGH COURT e-PAYMENT OF COURT FEES PROJECT

GRAS-Government Receipt Accounting System - Mozilla Firefox

File Edit View History Bookmarks Tools Help

Directorate of Acco...and Treasuries (IN) <https://gras.mahakosh.gov.in/echall> Google

GRAS-Government Receipt Acc...

Government Receipt Accounting System
Finance Department, Government of Maharashtra

मराठी **GRAS**

Categories

- Pay Without Registration
- New Registration

Login

User Name

Password

Login Cancel

Forgot Password? [Click Here](#)

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Welcome to GRAS Website!

Finance Department (FD), Government of Maharashtra, has decided to receive payments electronically. e-payment is a mode of payment in addition to the conventional methods of payment offered by the Government of Maharashtra. The acceptance of on-line payment of Maharashtra State's Taxes through the internet portals of various banks have been developed, without having any implication on the existing procedure of the executive and accounting agencies of the Department. To avail of this facility the taxpayer is required to have a net-banking account with any of the banks listed by the government on this site.

- This is a 24X7 facility and citizen can make the payment any time of the day.
- On-Line Filling of single challan form facilitates minimum fields of the challan to be filled.
- Instant online receipts for payment made and instant online banks transaction number becomes available.
- One can pay personal taxes as well as behalf of the firm, company and others.

Govt. Departments Offering e-Payment Facility

- Transport
- Excise
- Inspector General of Registration and Stamp

Available Banks

- Bank of Baroda
- Bank of India
- IDBI Bank
- Indian Overseas Bank
- Union Bank of India

Related Links

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Done

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ONLINE PAYMENT USERS MANUAL (Version 1)

Developed and Integrated by National Informatics Centre
with assistance of the Bombay High Court Computer Centre

INTRODUCTION

The Department of Treasuries, Government of Maharashtra has introduced an e-challan payment gateway also known as **Government Receipt Accounting System (GRAS)**. Revenue associated with various departments of the Government are handled by this system. The Bombay High Court has decided to use this system for initiating a E-Court Fees Payment project.

The E-Court Fees Project envisages litigants and advocates to make the court fees payment online using the GRAS website and their netbanking account with any of the registered banks in the GRAS website. This activity is to be done prior to filing of the relevant case or document in the High Court. The payment receipt also called Challan receipt would need to be attached along with other documents during the filing process in the High Court.

The High Court Registry would verify the authenticity of the receipt using the linkage of the High Court Case Management Information System (CMIS) to the GRAS system. The filing would be allowed to proceed after successful verification of the details in the challan with those in the presentation form. Subsequently during scrutiny of the case papers, the Challan would be defaced by the Registry.

In the following pages, procedure of making e-payment of court fees is explained in an illustrated manner.

Step 1 : The GRAS system has to be accessed using address <https://gras.mahakosh.gov.in> Please ensure you prefix https and not http in the address. The home page screen shot is given below with 3 annotations which are explained underneath.



Annotation 1 : You can use this link to proceed to pay the Court Fees without being a registered user in the GRAS system. This is a quick payment method and the drawback is once the process of payment is completed and a print of the challan taken, no record would be accessible to the payer in future.

Annotation 2 : You can register here with the GRAS system and then proceed to pay online, the Court Fees. Once a registered user, all payment records are retrievable and printable later whenever required. There is a detailed User's guide available on the GRAS website for purposes of operating a registered User account. Please download and read the same at https://gras.mahakosh.gov.in/echallan/Common/gras_manuals/registration_user_manual.pdf


Annotation 3 : The list of Banks registered in the GRAS system is given here. Users of the system would need to have a net-banking enabled account with any of these banks to make the court fee payment.

The Challan details entry page is shown below :

Welcome to GRAS - Mozilla Firefox

File Edit View History Bookmarks Tools Help

Welcome to GRAS

 **Government Receipt Accounting System** **GRAS**

Finance Department, Government of Maharashtra






Make Payment Logout

e - Challan Case Type

Department *	<input type="text" value="High Court"/>	Case No.	<input type="text"/>
Payment Type *	<input style="border: 1px solid black;" type="text" value="{Select One}"/>	PAN	<input type="text"/>
Scheme Name *	<input style="border: 1px solid black;" type="text" value="{Select One}"/>	Name *	<input type="text"/>
District *	<input style="border: 1px solid black;" type="text" value="{Select One}"/>	Block No./Premises	<input type="text"/>
Office Name	<input style="border: 1px solid black;" type="text" value="{ Select One}"/>	Locality/Road	<input type="text"/>
Period (Year) *	<input style="border: 1px solid black;" type="text" value="2011-2012"/>	Area/City	<input type="text"/>
	<input style="border: 1px solid black;" type="text" value="{ Select }"/>	PIN	<input type="text"/>
		Party Details * (e.g. X Vs Y)	<input type="text"/>

Select Bank *

* In case you do not have account with any of the above banks please select manual payment option for cash/cheque payment
* Marked Fields are Compulsory

Applications Places System      12:51 PM

Step 2 : The details pertaining to the case filing for which the court fees is to be paid has to be entered into the system here. The screen shot given below along with the annotations would guide the user in completing the exercise. **Please note that the fields have to be filled up in the same sequence as the Annotations have been numbered.**

The screenshot shows the GRAS web application interface. The main form is titled "e - Challan" and includes the following fields and annotations:

- 1:** Department dropdown menu (selected: High Court)
- 2:** Case Type dropdown menu (selected: WPC)
- 3:** Payment Type dropdown menu (selected: Judicial Stamps)
- 4:** Scheme Name dropdown menu (selected: (00300348) - Court Fees Collected In Stamp Duty)
- 5:** District dropdown menu (selected: MUMBAI)
- 6:** Office dropdown menu (selected: BOMBAY HC APPELLATE CIVIL)
- 7:** Period (Year) dropdown menu (selected: 2011-2012)
- 8:** Amount input field (value: 5000)
- 9:** Case No. input field
- 10:** PAN input field
- 11:** Party Details input field (value: Iqbal Ahmed vs State of Maharashtra)
- 12:** Select Bank dropdown menu (selected: INDIAN OVERSEAS BANK)

The Total Amount is displayed as 5000.00.

Annotation 1: Dropdown box to select the department. Select High Court .

Annotation 2 : Dropdown box giving all the case categories for which fees can be paid. e.g. WPC - Writ Petition Appellate Civil

Annotation 3 : Drop down box indicating the payment type. Relevant selection for Courts is Judicial Stamps.

Annotation 4 : Drop down selection of the accounts head. Head relevant for Courts is - Court fees collected in stamp duty

Annotation 5 : Drop down box indication district location of the Court. For High Court it can be Mumbai, Aurangabad or Nagpur.

Annotation 6 : Box indicating the jurisdiction of the Court i.e High Court at Bombay will have Appellate Civil, Criminal, Original while Aurangabad and Nagpur will have Civil and Criminal

Annotation 7 : Period to indicate current financial year and payment mode selection for Courts would be One Time / Adhoc

Annotation 8 : Enter the Court Fees for which payment has to be made.

Annotation 9 : In case of making court fee payments in an already pending case in the court, the case stamp / registration no. and year can be given here.

Annotation 10 : Name of the payer of the court fees i.e. it could be the advocate of the litigant or the litigant.

Annotation 11 : Mandatory field which should contain the cause-title of the case related to the court fee payment.

Annotation 12 : The name of the bank of whose netbanking would be used to make the online payment has to be selected from this drop down box.

Step 3 : Once the form mentioned at Stage 2 is submitted on the GRAS website, the following will happen :

a) Screen showing E-Challan containing the details entered by the payer and asks for confirmation to proceed to Bank Net-Banking website (of relevant bank selected at Stage-2; Annotation 12). GRAS website will display the GRN No. for payer's information.

b) On confirmation the payer will be redirected to the relevant netbanking website The payer will proceed to transfer the amount using his Bank User Id / Password and Transaction password of the Bank. On successful completion of the money transfer the payer will be returned to the GRAS website.

Step 4 : As given in the next page the E-Challan/Court Fee receipt can be downloaded which will contain the details the payer has filled in at Stage 2 above along with the Bank transaction reference number. Kindly note that the GRN No. and the CIN No. are important reference information of a specific court fee challan. The payer will print the copy of the challan downloaded (which is in pdf format) after opening the same in Acrobat Reader and submit the same along with the case papers while physically filing the papers in the Court.



CHALLAN
MTR Form Number-6

GRN	00000013741201112E	BARCODE					Date	15/06/2011-12:05:48	Form ID	WPC	
Department	High Court			Payee Details							
Type of Payment	Judicial Stamps			TAX ID (If Any)							
	Court Fees Collected In Stamp Duty			PAN No (If Applicable)							
Office Name	BOMBAY HC APPELLATE CIVIL			Full Name		Adv. M. Patil					
Location	MUMBAI										
Year	2011-2012 One Time			Flat/Block no							
Account Head Details			Amount In Rs.								
Court Fees Stamp Duty			1.00		Premises/Building						
					Road/Street, Area/Locality						
					Town/City/District		Mumbai				
					PIN						
					REMARKS (If Any)						
					Iqbal Ahmed vs. State of Maharashtra						
Total			1.00		Amount In		One Rupees Only				
					Words						
Payment Details			Online INDIAN OVERSEAS BANK			FOR USE IN RECEIVING BANK					
			Cheque-DD Details			Bank CIN No		02716402011061550016			
Cheque/DD No						Date		15/06/2011-12:07:20			
Name of Bank						Bank-Branch		INDIAN OVERSEAS BANK			
Name of Branch						Scroll No					